Separate Paging is given to this Part in order that it may be filed as a separate compilation.
2. In Schedule 1 to the Passport Rules, 1980,

(a) for serial No. 1 and the entries relating thereto, the following serial number and entries shall be substituted, namely:—

```
17(a) Regional Passport Officer, — The State of Gujarat Ahmedabad, (Regional Passport Office, Ahmedabad).
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(b) Assistant Passport Officer, — The State of Gujarath Ahmedabad, (Regional Passport Office, Ahmedabad).

(c) Public Relations Office, — The State of Gujarat Ahmedabad, (Regional Passport Office, Ahmedabad).

(d) Superintendent, Ahmedabad — The State of Gujarat (Regional Passport Office, Ahmedabad).

(b) For serial No. 7 and the entries relating thereto, the following serial No. and entries shall be substituted namely:—

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7(a) Regional Passport Officer, — The State of Maharashtra Bombay, (Regional Passport Office, Bombay).
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(b) Assistant Passport Officer, — The State of Maharashtra Bombay, (Regional Passport Office, Bombay).

(c) Public Relations Officer, Bombay, (Regional Passport Office, Bombay).

(d) Superintendent, Bombay, (Regional Passport Office, Bombay).

(C) For serial No. 17 and the entries relating thereto the following serial No. and entries shall be substituted namely:—

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17(a) Passport Officer, Panaji. — The State of Goa, (Passport Office, Panaji).
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(b) Assistant Passport Officer, — The State of Goa, Panaji, (Passport Office, Panaji).
Public Relations Officer,  
Panaji.  
(Passport Office, Panaji).

Superintendent, Panaji.  
(Passport Office, Panaji).

SAYEED AHMAD KHAN, Dy. Secy. (PV).

NOTE: Principal rules published vide Notification No. GSR 691 (E) dated 11th December 1980, Gazette of 1980 (Extraordinary) Part II, Section 3, Sub-Section (1).

1. Notification No GSR 50 (F) dated 2-2-1981